

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

107. IA(LIQ.)/24/2024 IN C.P. (IB)/214(MB)2022

IN THE MATTER OF

Encore Asset Reconstruction

Company Private Limited

VS

UGH Vintage Hospital And Medical

Research Centre Private Limited

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 15.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Yash Jariwala (PH)
For the Respondent:

ORDER

IA(LIQ.)/24/2024

On the request of the Ld. Counsel for the Applicant, adjourned to **13.05.2024.**

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)